

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 215/9/AMR/2019	IA(IBC)/233/2022 in IA No.87/2021, IA(IBC)/87/2022	U/s. 60(5) of IBC R/w. Rule 11 of NCLT Rules	Siva Sai hari Bhaskar Neti (Liquidator) vs. Johan Rayalu Etukuri & Others (Guntur Multi Packaging Industires Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/233/2022 in IA No.87/2021 & IA(IBC)/87/2022:

Ms.Mano Ranjani, Counsel for the Applicant/RP is present. Mr.Siva Sai Hari Bhaskar Neti, RP is present. Due to network issue the Director is not able to connect. List the matter on 11.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**